

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.198-199 OF 2021

In the matter of:

Niraj Jha

Appellant

Vs

Enkay (India) Rubber Co Pvt Ltd & Anr

Respondent

Present:

Mr. Harish Katyal, Advocate for Appellant.

Mr. GK Jain, CA for R1.

Mr. Saurabh Kalia, Mr. Rajeev Malik, Advocates for R2/Liquidator.

ORDER

07.04.2021: Mr GK Jain, CA appears on behalf of Respondent No.1. Mr. Saurabh Kalia, Advocate appears on behalf of Respondent No.2. Learned counsel for the appellant to provide complete set of appeal paper book to the learned counsel for Respondent No.1 and 2 through email within two days. Reply affidavit alongwith written submissions may be filed by the Respondent No.1 and 2 within two weeks. Rejoinder thereof alongwith written submissions may also be filed within two weeks. Learned counsel for the parties may also file compilation of relevant judgements alongwith written submissions. Post the matter for Admission (after notice) on **7th May, 2021.**

Interim directions to continue.

**(Justice Bansi Lal Bhat)
Acting Chairperson**

**(Dr. Ashok Kumar Mishra)
Member (Technical)**

Bm/gc